GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1427 ANSWERED ON:22.03.2012 WATER DISPUTE TRIBUNALS Bishnoi Shri Kuldeep

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government proposes to replace all water dispute tribunals with a single one;
- (b) if so, the details thereof alongwith the details of water dispute tribunals existing at present; and
- (c) the steps taken by the Government to provide one-stop forum to deal with all inter-State water disputes in the country and to confer this entity a quasi-judicial status?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) The proposal to set up a standing tribunal to adjudicate all inter state river water disputes referred to it is at conceptual stage.

At present there are 5 no. of inter-State river water disputes tribunal. Their details are as follows:

- S. No. River/Rivers States concerned Date of Reference to the Central to the Tribunal

 Government
- Ravi & Beas Punjab, Haryana April, 1986 and Rajasthan
- Cauvery Kerala, Karnataka, July, 1986 June, 1990 Tamil Nadu and Pudducherry
- Krishna Karnataka, Andhra September, 2002 April, 2004 Pradesh and January, 2003 Maharashtra
- Mahadayi Goa, Karnataka and July, 2002 November, 2010 Maharashtra
- 5. Vansadhara Andhra Pradesh & February, 2006 March, 2010 Orissa